

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1467
ANSWERED ON:09.08.2011
TRAINING TO POLICE PERSONNEL
Deka Shri Ramen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided specialised training to State Police personnel to maintain law and order situation and to deal with terrorists activities;
- (b) if so, the details thereof;
- (c) whether the Union Government has provided funds to the State Governments in this regard;
- (d) if so, the details thereof and the total funds granted/utilised by the State Governments;and
- (e) the other measures taken by the Government to maintain law and order in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): "Police" being a State subject, imparting training to State police personnel is primarily the responsibility of the State Governments. However, efforts of the States are being supplemented by the Central Government in two ways, i.e. (i) assisting States in upgradation of Police training infrastructure facilities under the Modernization of State Police Forces Scheme (MPF Scheme), and (ii) training of their police officers to enhance their skills/capability to maintain law and order situation and to combat terrorist and Naxalite activities in the country. The BPR&D during 2010-11 organised 12 courses on various topics to sensitize IPS and other senior police officers. Besides this, BPR&D organises training courses for the benefit of investigating officers of the State Police Forces and Central Police Forces. During the year 2010-11, 1643 police officers were trained in 54 courses. Also State Police Personnel of Left Wing Extremist affected States are receiving training on Counter Insurgency and Jungle Warfare at Army Training Institutes. Besides Army training facilities, various courses are being organized at the Central Police Institutions to strengthen counter-terrorism and jungle warfare tactics capacity of State Police Forces.

(c) to (e): The total funds released to various States under the MPF Scheme during the last 3 years for modernisation of Police Forces which also include funds of upgradation of police training infrastructure are as follows:-

Year Amount released
(Rs.in crore)

2008-09 1157.64

2009-10 1230.00

2010-11 1224.63

The Utilization Certificates are received from States on consolidated basis and not item-wise.

Besides this, as per the Ministry of Finance, the 13th Finance Commission (FC-XIII) has recommended Rs.2441 crore for Police Training and up-gradation of training infrastructure in States as part of State Specific grants.